

(Commercial) (No. 2) Indian Rare Earths Limited, under article 151 (1) of the Constitution. [Placed in Library. See No. LT—284/90]

Report (Hindi and English versions) of the Railway Convention Committee on 'Rate of Dividend for 1990-91 and other ancillary matters.'

16.28 1/2 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 21st December, 1989:—

- (i) The Appropriation (No. 6) Bill, 1989.
- (ii) The Constitution (Sixty-second Amendment) Bill, 1989.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 21st December, 1989:—

- (i) The Representation of the People (Amendment) Bill, 1989.
- (ii) The Constitution (Sixty-third Amendment) Bill, 1989.

16.29 1/2 hrs.

RAILWAY CONVENTION COMMITTEE

First Report

[English]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Sir, I beg to present the First

16.30 hrs.

PUNJAB BUDGET, 1990-91

[English]

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Sir, I lay on the table of the House the Annual Financial Statement of the State of Punjab for the financial year 1990-91.

Consequent on the Proclamation issued under article 356 of the Constitution on the 11th May, 1987, the powers of the Legislature of the State of Punjab are exercisable by or under the authority of Parliament. The Statement of estimated receipts and expenditure of the State of Punjab for the financial year 1990-91 is, therefore, being placed before the House.

The Revised Estimates for the current year place State's tax and non-tax revenue at Rs. 1379.41 crores showing a decline of Rs. 63.47 crores from the Budget Estimates mainly due to shortfall in the additional resources mobilisation target of Rs. 150 crores. State's share of Central Taxes, Duties and Grants-in-aid from the Government of India is Rs. 516.10 crores in Revised Estimates compared to Rs. 537.98 crores in the Budget. The expenditure on revenue account is Rs. 2184.32 crores in the Revised Estimates compared to Rs. 2041.57 crores in the Budget Estimates, the increase of Rs. 142.75 crores is due to payment of arrears on account of revision of pay scales and pensions as a result of implementation of recommendations of Third Pay Commission. As a result, the deficit of Rs. 60.71 crores on revenue account estimated in the Budget will turn into a deficit of Rs. 288.81 crores.

On the capital account, the receipts are